GOVERNMENT OF ANDHRA PRADESH ABSTRACT

Finance Department – Disaster Management Act, 2005 - COVID-19 Pandemic Payment of Salaries/Wages/Remuneration/Honorarium for month of April, 2020 payable in the month of May - Deferment of Payment – Orders issued.

FINANCE (HR-V-TFR-A&L-EWF) DEPARTMENT

G.O.MS.No. 37

Dated: 26-04-2020 Read the following:-

- 1. The Disaster Management Act, 2005.
- 2. MHA, GoI Order No 40-3/2020-DM-I(A), Dated 24-3-2020
- 3. G.O.Rt.No.216, HM&FW(B2) Department, Dated: 24-03-2020
- 4. G.O.Ms.No.26, Finance (HR-V-TFR-AL-EWF) Department, Dated:31-03-2020
- 5. Memo No.FIN01-HR0TFR(FINC)/5/2020-HR-V,Finance (HR-V-TFR-AL-EWF) Department, Dated:01-04-2020
- 6. G.O.Ms.No.27, Finance (HR-V-TFR-A&L-EWF) Department, Dated:04-04-2020

In the wake of outbreak & rapid spread of COVID-19, the Government of Andhra Pradesh had initially imposed lockdown till 14th April, 2020 vide the reference third cited under the Disaster Management Act, 2005 as per the guidelines issued by the Ministry of Home Affairs, Government of India for the containment of the COVID-19 pandemic & has further extended the lockdown till 3rd May, 2020 in line with the decision of Government of India in order to contain the spread of the disease.

2. The Government, have issued orders vide the references fourth and sixth, read with the reference fifth cited, for the deferment of the payment of Salaries/Wages/ Remuneration/Honorarium/Pensions until further orders, in view of the circumstances stated in detail in the said order.

3. Since the circumstances prevailing since the issuance of the orders in the references fourth, fifth & sixth cited, have not materially altered, the Government hereby order that the deferred payment of Salaries/Wages/Remuneration/ Honorarium, as per the pattern prescribed in reference fourth, fifth & sixth cited above, shall continue for the month of April 2020 payable in May 2020.

4. Further, the Government, after having considered the hardships being faced by the pensioners, hereby order for the payment of full pensions to all the categories of pensioners, as per the usual scale & procedure.

5. The DTA/PAO/DWA and all the Drawing & Disbursing Officers shall ensure that the above order is implemented, without any deviation.

6. The CEO, CFMS, A.P. Ibrahimpatnam is requested to take necessary action in the matter.

7. This order is available online at <u>http://goir.ap.gov.in</u>.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH)

NILAM SAWHNEY CHIEF SECRETARY TO GOVERNMENT

То

The Director of Treasuries and Accounts, A.P., Ibrahimpatnam.

The Pay and Accounts Offices, A.P., Ibrahimpatnam.

The Director of Works and Accounts, A.P., Ibrahimpatnam.

All Special Chief Secretaries / Principal Secretaries / Secretaries to Government.

All Heads of Departments / All PSUs / Government Aided Organizations /Institutions / Local Bodies in the State.

All the Collectors & District Magistrates in the State.

The CEO, CFMS, A.P. Ibrahimpatnam.

Copy to:

The Accountant General AP&TS, Vijayawada/Hyderabad.

The General Administration (Ser.A) Department

The P.S. to Hon'ble Chief Minister.

The P.S. to Chief Secretary

The P.S. to Principal Secretary to Chief Minister.

The P.S. to Chief Advisor to the Hon'ble Chief Minister.

SF/SCs

//FORWARDED :: BY ORDER//

SECTION OFFICER